Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. 7 of 2012 in Appeal No. 40 of 2011

Dated:2nd July, 2012

Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Damodar Valle Corporation .... Appellant (s)

Versus

C.E.R.C. & Ors. …. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent (s) :

ORDER

Admit. Issue notice upon the respondents returnable on 23rd July, 2012. Dasti service.

(V.J. Talwar) **(Justice P.S. Datta)**
Technical Member **Judicial Member**

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